

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 124

CP (IB) No. 304/Chd/Pb/2023

IN THE MATTER OF:

Madan Lal Aggarwal liquidator of ...
Perfect Plascon Private Limited

Petitioner

Under Section: 59, IBC 2016

Order delivered on 18.04.2024

CORAM:

SHRI. UMESH KUMAR SHUKLA,
HON'BLE MEMBER (T)

SHRI. HARNAM SINGH THAKUR,
HON'BLE MEMBER (J)

PRESENT:

For the Petitioner : Mr. Karanveer Jindal, Advocate.

ORDER

A date is requested by the Ld. Counsel for the petitioner for filing the hard copy of the compliance affidavit on the ground that the compliance affidavit in pursuance of the order dated 08.12.2023 has been e-filed. Let the same be done within two days.

List the matter on 04.06.2024 for arguments.

Sd/-
(UMESH KUMAR SHUKLA)
HON'BLE MEMBER (T)

Sd/-
(HARNAM SINGH THAKUR)
HON'BLE MEMBER (J)